

SPECIAL BENCH
COURT - I

O-250

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/21(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	ASHOK TIBREWAL VS SALASAR STOCK BROKING LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv. : For Petitioner
Mr. Jitendra Patnaik, Adv.

Ms. Neha Somani, Pr.CS : For R-1 to R-5

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Post this matter before Regular Bench on **13/6/2024**.

D. Arvind
Member (Technical)

Rohit Kapoor
Member (Judicial)